

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
PRINCIPAL BENCH NEW DELHI  
WEST BLOCK NO. 2, R.K.PURAM, NEW DELHI – 110066  
SERVICE TAX (DIVISION BENCH MATTERS)  
CAUSE LIST**

<b>Court No. :I</b>	<b>Dated :05-12-2023 Day: Tuesday Time : 10:30 AM</b>
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**CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT  
HON'BLE MR. P. V. SUBBA RAO, MEMBER ( TECHNICAL )**

SI No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
<b><u>REGULAR MATTERS</u></b>					
1	<a href="#">ST/51167/2022</a>	DELHI GOLF CLUB	COMMISSIONER, CENTRAL EXCISE & CGST-EAST DELHI	P.K.SAHU, ADVOCATE/DR pksahu@msn.com	TOB
2	<a href="#">ST/51626/2022</a>	QUALITY LIFE ENTERPRISES INDIA PVT LTD	COMMISSIONER, CGST-DELHI EAST	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	TOB
3	<a href="#">ST/60269/2013</a>	INDIAN HOLIDAY PRIVATE LIMITED	COMMISSIONER OF CENTRAL EXCISE, CUSTOM, CENTRAL GOODS AND SERVICE TAX, DELHI I	R. Krishnan, Adv./DR rkriadvo@gmail.com	
4	<a href="#">ST/56047/2014</a>	Shri Kaling Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-BHOPAL	Abhishek Jaju, Advocate/DR jajuadvocate@gmail.com	}
5	<a href="#">ST/56048/2014</a>	Neena Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-BHOPAL	Dharmendra Srivastava & Associates, C.A/DR dharmendraca2009@gmail.com	
6	<a href="#">ST/56054/2014</a>	Kuldeepak Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-BHOPAL	Dharmendra Srivastava & Associates, C.A/DR dharmendraca2009@gmail.com	
7	<a href="#">ST/56055/2014</a>	Mala Oberai	COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX-BHOPAL	Dharmendra Srivastava & Associates, C.A/DR dharmendraca2009@gmail.com	
8	<a href="#">ST/51172/2016</a>	S V O G L OIL GAS & ENERGY LTD	COMMISSIONER, SERVICE TAX-DELHI II	PRAMOD KUMAR RAI & Neeraj Singh, additional standing counsel ADVOCATE/DR anirudha@athenalawassociates.com	
9	<a href="#">ST/50076/2017</a>	RAM PRATAP JAT	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE	Om. P. Agarwal & co./DR caopagrwal@gmail.com	

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			TAX , JAIPUR I..		
10	<a href="#">ST/50087/2017</a>	COMMISSIONER. SERVICE TAX-DELHI II	UNITED WORLDWIDE COURIER PVT LTD	DR/DR. PRABHAT KUMAR. ADVOCATE advocate500@gmail.com	
11	<a href="#">ST/50583/2017</a>	SHYAM SPECTRA PRIVATE LIMITED	COMMISSIONER OF SERVICE TAX-DELHI-II	J.K MITTAL & COMPANY, ADVOCATES& LEGAL CONSULTANTS/DR jkmittalservicetax@gmail.com	
12	<a href="#">ST/51922/2017</a>	TIRUPATI TRADEWING PVT LTD	Commissioner of Central Excise and Service Tax,RAIPUR	H.V. GHIRNIKAR/DR hvghirnikar@gmail.com	
13	<a href="#">ST/50319/2018</a>	PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX,DELHI III	BHUPINDER KUMAR	DR/IP	
14	<a href="#">ST/50517/2018</a>	RAJASTHAN STATE ROAD DEVELOPMENT & CONSTRUCTION CORPORATION LTD	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX , JAIPUR I..	J. K. SINGHI/DR	}
15	<a href="#">ST/51073/2018</a>	COMMISSIONER, CGST & CENTRAL EXCISE-JAIPUR I..	RAJASTHAN STATE ROAD DEVELOPMENT CORPORATION LTD	DR/SURBHI VYAS ADVOCATES. jkssinghi@gmail.com	
16	<a href="#">ST/50647/2018</a>	SAYAJI HOTELS LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, EXCISE AND CUSTOMS,INDORE	SARVADA LEGAL/DR contact@sarvada.co.in	
17	<a href="#">ST/50779/2018</a>	COMMISSIONER OF CENTRAL EXCISE, CUSTOM, CENTRAL GOODS AND SERVICE TAX,DELHI I	NSC PROJECTS P LTD	DR/IP	
18	<a href="#">ST/50871/2018</a>	P S CONSTRUCTIONS	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX , JAIPUR I..	PANKAJ MALIK, C.A/DR p_massociates@yahoo.co.in	
19	<a href="#">ST/51775/2018</a>	COMMISSIONER OF SERVICE TAX,DELHI	PLUMULE AGRO	DR/VARUN SINGH & J P SINGH,ADV. vksinghandassociates@outlook.com	

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20	<a href="#">ST/52346/2018</a>	DEEPAK PANDEY	Commissioner of Central Excise and Service Tax,RAIPUR	IP/DR	
21	<a href="#">ST/52351/2018</a>	LEISURE HOTELS LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX , CUSTOMS AND CENTRAL EXCISE ,DEHRADUN	IP/DR	
22	ST/Stay/50086/2020	PRINCIPAL COMMISSIONER, CGST-DELHI SOUTH	DEN NETWORK LIMITED	DR/TLC LEGAL. ADVOCATE. info@tlclegal.in	

[ST/CROSS/50175/2020](#)

[ST/50180/2020](#)

Prepared by: UDC

Verified by: CM

**Dy/Asst. Registrar  
(Appeal Bench)  
30.11.2023**